

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/ 4999/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri T. Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 23<sup>rd</sup> December, 2020.

Sub: **Car permission.**

Ref:- Your letter No. DJ.XIII-12/4490/E, dtd 16.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri, regarding permission to take his allotted official vehicle to Bongaigaon from the evening of 23.12.2020 till the morning of 02.01.2021, at your level.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/ 5000 - 5001 /A, dated

Copy to:

1. Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rdr*